

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SPetition(s) for Special Leave to Appeal (Crl.) No(s).6534/2023

(Arising out of impugned final judgment and order dated 05-05-2023 in HCPMD No. 560/2023 passed by the High Court Of Judicature at Madras at Madurai)

ILAVARASAN

Petitioner(s)

VERSUS

THE SUPERINTENDENT OF POLICE &amp; ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.103620/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.103623/2023-EXEMPTION FROM FILING O.T.)

Date : 04-08-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. A Velan, AOR  
Ms. Navpreet Kaur, Adv.  
Mr. Mritunjay Pathak, Adv.

For Respondent(s) Mr. V. Krishnamurthy, Sr. Adv., A.A.G.  
Dr. Joseph Aristotle S., AOR  
Ms. Shubhi Bhardwaj, Adv.  
Ms. Vaidehi Rastogi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

After considering the submissions, the Court is of the opinion that the alleged victim - Mathithra should be examined by the Secretary, District Legal Services Authority, Ramanathapuram. The concerned Superintendent of Police, Ramanathapuram, District Tamil Nadu, shall facilitate this process. The concerned Secretary of the Legal Services Authority shall also seek the assistance of a Lady Judicial Magistrate. The District Judge is directed

to ensure the availability of such a Magistrate for the purpose of recording the statement of Mathithra, the alleged victim, within a week, to ascertain her wishes, (a) whether she is forced to live with anyone and (b) her choice of residence and the concerned person, who she wishes to reside with.

A copy of the order shall be communicated directly to the Registrar of the High Court of Madras as well as the concerned District Judge, Ramanathapuram for appropriate action.

The report shall be submitted to this Court directly in a sealed cover within two weeks.

List after three weeks.

(RAVI ARORA)  
PS TO REGISTRAR

(BEENA JOLLY)  
COURT MASTER (NSH)